

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

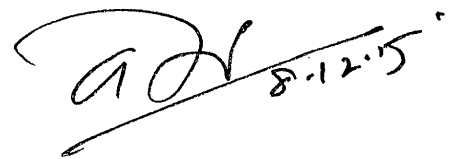
No. 1168 /Confdl. /2015
II-3-1/2015

Dated 08 December, 2015

In compliance of the Resolution of Chief Justices' Conference, 2014, as well as to motivate the Advocates for joining judiciary by competing in H.J.S. Examination so as to increase their representation in the Judiciary and also to sharpen their professional skills and knowledge, the Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Workshop for Advocates** from **09.01.2016 to 12.01.2016 (from 10:30 am to 5:00 pm)** at **Kshipra Residency, Near Madhav Club, Ujjain** in which **55 Advocates** will participate whose names are shown as per list 'A' annexed with this order, on the following terms and conditions:-

1. The nominated Advocates shall have to report at **10.30 a.m. sharp** on **09.01.2016** at **Kshipra Residency, Near Madhav Club, Ujjain**.
2. The nominated Advocates are directed to appear soberly dressed (i.e. white shirt and grey-black stripped / white / black trousers in case of men and white saree and blouse in case of women).
3. Nominated Advocates are expected to bring law books (bare Acts as illustrated in the syllabus of the HJS Examination).
4. Nominated Advocates shall have to make their own arrangements for travelling and accommodation.
5. The participants shall be provided with tea and snacks twice and lunch during the workshop.
6. On successful completion of the programme, MPSJA shall provide "Certificate of participation" to the participants.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


8.12.15

(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 1169 /Confdl. /2015
II-3-1/2015

Dated 08 December, 2015

Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette.
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.

3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
5. The Secretary, M.P. State Bar Council, High Court of Madhya Pradesh, Jabalpur premises for information and necessary action.
6. The District & Sessions Judge **Ujjain / Ratlam / Mandasaur / Shajapur / Dewas / Nemuch** for information and necessary action. You are requested to intimate the Advocates of your district regarding their nomination in the Workshop so that their attendance is ensured for the Workshop (List of Advocates enclosed).
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Mela Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (I. L. R. & Examination) / (Judicial) / (Vigilance), High Court of M.P., Jabalpur, for information.
 6. Registrar District Establishment) / (Vigilance & Litigation) / (Administration) / (Judicial-I) / (Exam & Labour Judiciary) / (Judicial-II) / Registrar-cum-Secretary M.P., High Court Legal Services Committee, Jabalpur / (E) / High Court of Madhya Pradesh, Jabalpur, for information.
 7. Director In-charge/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
 8. Registrar (E.)/ Accounts Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
 9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
 10. Deputy Registrar-cum-P.S. to the Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.
 11. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
 12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.


(VED PRAKASH)
REGISTRAR GENERAL

1.

"A"

मध्यप्रदेश राज्य न्यायिक अकादमी, उच्च न्यायालय म0प्र0 जबलपुर		
अधिवक्ताओं के लिये कार्यशाला		
उज्जैन (दिनांक 09.01.2016 से 12.01.2016)		
जिले का नाम	तहसील का नाम	अधिवक्ता का नाम
उज्जैन		
1		श्री विनोद जैन
2		श्री त्रिभुवन कुल्मी
3		श्रीमती मनीषा तिवारी
4		श्री विशाल चौबे
5		नीलू रायकवार (चौबे)
6		श्री हरीश राठौर
7		श्री मितेश भार्गव
8		श्री देवेन्द्र सुनेल
9		श्री संतोष कुमार सिसौदिया
10		श्री नीरज चौधरी
रतलाम		
11		श्री आलोक पुरोहित
12		श्री प्रवीण शर्मा
13		सुश्री परवीन कुरैशी
14		श्री मनीष शर्मा
15		श्रीमती संगीता परमार
16		श्रीमती रश्मि व्यास
17		श्री धर्मेन्द्र कुमार पाण्डे
18		श्री जय प्रकाश भट्ट
19		श्री संजीव सिंह चौहान
20		श्री यज्ञेश बैरागी
21		श्री हर्षवर्धन मज्जे
मंदसौर		
22		श्री मोहम्मद आजम खान
23		श्री विनय कुमार विश्वकर्मा
24		श्री अनूप कुमार शर्मा
25		श्री कमलेश कुमार सुराना

2.

मध्यप्रदेश राज्य न्यायिक अकादमी, उच्च न्यायालय म0प्र0 जबलपुर		
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जिले का नाम	तहसील का नाम	अधिवक्ता का नाम
शाजापुर		
26		श्री मयंक शर्मा
27		श्री गौरव शर्मा
28		श्री रितेश तिवारी
29		श्री आशीष सक्सेना
30		श्री अजय दीक्षित
31		श्री राधेश्याम मेवाड़ा
32		श्री दीपक बड़ाल
33		श्री निलेश पाण्डे
34		श्रीमती तंजीम परवीन
35		कुमारी प्रतीक्षा मेहता
देवास		
36		श्री रघुवीर यार्दी
37		श्री आनंद अधिकारी
38		श्री हेमन्त शर्मा
39		श्री दीपक नायक
40		श्री शोएब खान
41		श्रीमती जयंती पौराडिक
42	खातेगाँव	श्री मनीष अग्रवाल
43	खातेगाँव	श्री चन्द्रशेखर तिवारी
44	कन्नौद	श्री एम.पी. शर्मा
45	सोनकच्छ	श्री प्रवीण लाहोटी
नीमच		
46		श्री पारस मित्तल
47		श्री अनिल मिश्रा
48		श्री अमित जगधारी
49		श्री यदुनाथसिंह बाबल

3.

मध्यप्रदेश राज्य न्यायिक अकादमी, उच्च न्यायालय म0प्र0 जबलपुर		
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जिले का नाम	तहसील का नाम	अधिवक्ता का नाम
50		श्री सनत काला
51		श्री संजय शर्मा
52		श्री चम्पालाल अहिरवार
53		श्री हनीफ मंसूरी
54		श्री शिवनारायण पाटीदार
55		श्री विकास सूत्रकार